

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

CP (IB) No.65/Chd/Hry/2019

Under Section 9 of IBC, 2016.

In the matter of:

Geron Engineering Pvt. Ltd.	...Petitioner-Operational Creditor
Versus	
Ecogreen Energy Lucknow Pvt. Ltd.	...Respondent-Corporate Debtor

Present through video conferencing:

Mr. G.S. Sarin, Practising Company Secretary for the petitioner.
Mr. Anand Chhibbar, Senior Advocate with Mr. Vaibhav Sahni,
Advocate for the respondent.
Ms. Shefali Pawar, Authorized Representative of the respondent.

Heard both the sides. Order reserved.

2. However, both the sides may file written submissions, if any, but not more than four pages, within one week.

Sd/-

(Raghu Nayyar)
Member (Technical)

(Ajay Kumar Vatsavayi)
Member (Judicial)

March 01, 2021

pc